

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016
With TP No. 41/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

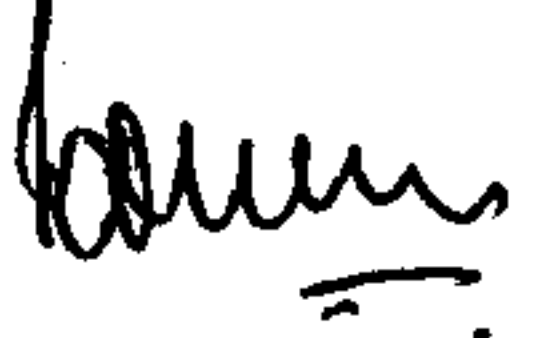

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Agroweb Trading Pvt. Ltd.
V/s.
I-Novate Technologies Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. R.S. Sanjanwala, Senior Advocate with Ms. Poonam Mathur for Singh & Co.	Advocate	Resp. No. 1 to 6	
2.	Navin Pahwa, Adv with Sh. Bhavik Karakharu i/b Thakkar and Pahwa, Adv		Resp. No. 7 to 12	

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Poonam Mathur present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel of Respondents in part for further arguments of Respondents.

List the matter on 05.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.